

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 207- IA/160(AHM) 2023
In
CP(IB) 120 of 2017

Order under Section 9 IBC

IN THE MATTER OF:

TVS Interconnect Systems Pvt Ltd
V/s
ORG Informatics Ltd

.....Applicant

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / Liquidator : Mr. Kiran Shah, FCA
For the Respondent :

ORDER

IA/160(AHM) 2023

Learned PCS for the Liquidator submits that compliance affidavit is filed.

Matter stands adjourned for further consideration to 26.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**